cases 2017 are pending in th_e Supreme anil the amount approximately is...

SHRI VIRENDRA VERMA: Since when is the oldest?

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Payment of Hill Compensatory Allowance to the Central Government Employeesposit,! in Simla

*187. SHRI ANAND SHARMA: SHRI PAWAN KUMAR BANSAL:

ihe Minister of FINANCE be I to state:

(a) whether benefit on the basis of the order of the Ministry of Finance to merge DA and ADA upto 320 points of the average price index with pay for thj payment of city compensatary allowance is being given to the Centtral Governmeni employees posted in Shimla towards pay-of 'nil compensatory allowance; and

(b) if not, what are the reasons for Ihe disparity?

THE MINISTER OF FINANCE AND COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH): fa) and (b) Dearness Allowance sanctioned upto the average index level of 320 point bass been merged with pay specifically for the purpose of retirement benefits, HRA and CCA. This is based on an agreement reached with the Staff Side of the National Council (Joint Consultative Machinery).

Raids at the pr mises/factorics of Brass and Copper Pipe Dealt in Bombay and Thane

*188. SHR1 BISWA GOSWAMI: Will the Minister of FINANCE be pleased to

(a) whether raids were conducted at tbe premises lfactories of brass and copper

pipe dealers in Bombay and Thane by the Directorate of Anti-Evasion (excise) daring Feburary, 1985; and

(b) if so, what are the details of the seizures from these premises?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b). Yes Sir, Searches were conducted in the premises of the manufacturers of shells blanks. pipes|tubes of copper and copper alloys on the 28th Feburary, 1985 by the Directarate of Anti Evasion (Centra! Excise) Bombay, Thane and other places.

Excisable goods weighing about 73.00 M.T. (approx.) and valued at Rs. 29 lakhs (Approx) were seized alongwith records, in Bombay and Thane.

Setting up of a Steel Plant at Ghazipur (U.P.)

*189. SHRI KAPIL VERMA: Will the Minister of STEEL, MINES AND COAL be pleased to state:

(a) what is the present position re garding the steel plant proposed to be set up by the Steel Authority of India Limited at Ghazipur in Uttar Pradesh; and

(b) what are the causes for delay, if any, in starting [he work on the plant?

THE MINISTER OF STEEL, MINES [AND COAL (SHRI VASANT SATHE): (a) and (b) The Steel Authority of India Ltd. (SAIL) had proposed setting up of a unit in Ghazipur (U.P.) to manufacture cold formed sections. As the proposal was based only on a limited market survey for the products. It was decided by Government that before taking an investment decision MECON, the consultants of SAIL, should carry out a detaied market survey. This survey is expected to be completed by the end of June. 1985.